

12.15 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 20th July, 1989:—

- (1) The Delhi Motor Vehicle Taxation (Amendment) Bill, 1989.
- (2) The Punjab Appropriation (No. 2) Bill, 1989.
- (3) The Appropriation (No. 4) Bill, 1989.

12.15 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Minutes

SHRIM. THAMBIDURAI (Dharmapuri): I beg to lay on the Table Minutes (Hindi and English versions) of the Sixty-seventh and Sixty-eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current sessions.

12.15 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Seventy-Third, Hundred and Seventy-Eighth, Hundred and Seventy-Ninth, Hundred and Eightieth, Hundred and Eighty First, Hundred and Eighty Second Hundred and Eighty Third and Hundred and Eighty Fourth Reports

SHRI P. KOLANDAIVELU (Gobichetti-palayam): I beg to present the following Reports (Hindi and English versions) of Public Accounts Committee:

1. Hundred and Seventy-Third Report (8th Lok Sabha) on Assessment Procedure—Summary and Scrutiny Assessment.
2. Hundred and Seventy-Eighth Report on action taken on 65th Report (8th Lok Sabha) on Customs Receipts—Incorrect grant of exemption—Default under the duty exemption entitlement scheme.
3. Hundred and Seventy-Ninth Report on action taken on 110th Report (8th Lok Sabha) on Union Excise Duties—Fraudulent procurement of central excise stamps by match factories.
4. Hundred and Eightieth Report on action taken on 114th Report (8th Lok Sabha) on Extra expenditure due to delay in development of an equipment.
5. Hundred and Eighty First Report on action taken on 56th Report (8th Lok Sabha) on Loss on Procurement of Lac.
6. Hundred and Eighty Second Report on action taken on 132nd Report (8th Lok Sabha) on Frauds committed by extra Department staff.
7. Hundred and Eighty Third Report on action taken on 100th Report (8th Lok Sabha) on Review on Working of Calcutta Telephones.
8. Hundred and Eighty Fourth Report on action taken on 87th Report (8th Lok Sabha) on New Delhi—Ambala Coaxial Expansion Scheme.

12.16 1/2 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

[English]

Twenty-fifth Report

SHRI K.J. ABBASI (Domariaganj): I beg to present the Twenty-fifth Report (Hindi and English versions) of the Committee on Subordinate Legislation.